

**Release of arrears of non-plan grants to Puducherry**

3747. SHRI N. GOKULAKRISHNAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government of Puducherry has demanded for release of Non-Plan grants due as on 31.3.2016, if so, the details thereof;

(b) the reasons for the delay in releasing these grants; and

(c) whether Government has taken any decision to release these grants, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) The Government of Puducherry has demanded ₹ 1000 crore as one time additional grant, as against the shortfall in Non-Plan Gap grant during the year 2016-17.

(b) and (c) A lump-sum budgetary provision of ₹ 606.00 crore during 2015-16 and ₹ 581.14 crore during 2016-17 as non-plan grant for Government of Puducherry was made by the Government of India.

During 2015-16 and 2016-17, the entire amount allocated under the non-plan grant was released to the Government of Puducherry.

**Financial package for Jammu and Kashmir**

3748. SHRI SHAMSHER SINGH MANHAS: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Hon'ble Prime Minister had announced a total package of ₹ 80,000 crores for the State of Jammu and Kashmir;

(b) if so, the breakup of this total amount under different projects; and

(c) the stipulated timeline for completion of such projects under this package?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): (a) Yes, Sir. Prime Minister has announced a package of ₹ 80,068 crore for development of Jammu and Kashmir.

(b) and (c) Under the Prime Minister's Development Package (PMDP), 2015, there are 63 projects being implemented through various Central Ministries/Departments in tandem with various departments of the State Government. Breakup of total amount under different projects is given in the Statement.

**Statement***Break up of various projects under PMDP-2015*

Sl. No.	Category/Item	Total Sanctioned Cost under PMDP-2015
1	2	3
<b>(A) Ministry of Agriculture and Farmers Welfare</b>		
1.	Restoration of damaged Horticulture areas and development of Horticulture in Jammu and Kashmir	500.00
2.	Construction of Cold Storage facility at Leh and Kargil	9.00
3.	50% of subsidy support for setting up solar driers	20.00
TOTAL		529.00
<b>(B) Ministry of Defence</b>		
4.	Relocation of 2016 Transit Camp	150.00
5.	Special Repairs to roads, buildings and with in BB Cantt Kalai Bridge on River Punch, Sukhato Bridge, Bridge on NH 144A at km. 150.50	57.00
6.	Nimu Padam Darcha (Completion of pending projects under PMRP 2004)	1707.00
7.	Upgrading Srinagar-Uri-LOC Road, Double laning of Srinagar-Leh-Road viz Kargil and Uri-Kamanpost (LOC)	233.00
TOTAL		2147.00
<b>(C) Ministry of Finance (Department of Expenditure)/D/o Economic Affairs/ Niti Ayog</b>		
8.	Assistance for completely damaged/severely damaged/partially damaged houses-Approx. 73000 Kuchcha Houses and 1,58,000 for Pucca Houses	1200.00
9.	Permanent Restoration of Damaged Infrastructure	2000.00
10.	Interest Subvention on assistance for restoration of livelihood for traders/self employed/business establishment	800.00
11.	90% Grant portion of World Bank assistance for Jhelum-Tawi flood reconstruction project	1350.00

1	2	3
12.	Counterpart Funding-ADB-II	566
13.	Rehabilitation of Dal-Nageen Lake	273
14.	EAP project of Jammu and Kashmir urban sector Development Investment programme	712
TOTAL		6901.00
<b>(D) Ministry of Health and Family Welfare</b>		
15.	Creation of two AIIMS like institutions for health care in capital cities of Jammu and Kashmir @ ₹ 2000 crore per AIIMS	4000.00
16.	Stepping up of support under creation of infrastructure in District Hospital, Sub-district Hospitals and PHCs over 5 years	900.00
TOTAL		4900.00
<b>(E) Ministry of Human Resource Development</b>		
17.	Establishment of IIM Jammu (with possibility of out campus in Valley)	1000.00
18.	IIT at Jammu	1000.00
19.	Additional Girls Hostel in Higher Education Institutions	50.00
20.	Modernisation of NIT Srinagar	100.00
TOTAL		2150.00
<b>(F) Ministry of Home Affairs</b>		
21.	State Government jobs to additional 3000 Kashmiri migrants (salary to be reimbursed by the Centre for 10 years @ ₹ 30,000 per month)	1080.00
22.	Construction of 6000 transit accommodations in the Kashmir Valley	920.00
23.	High end security and law order system in Jammu and Kashmir	500.00
24.	Rehabilitation package for one time settlement of 36384 families from POK and Chhamb DPs	2000.00
25.	Rehabilitation package for Jammu migrants	13.00
26.	IR Battalion (5 in Jammu and Kashmir at appx cost of ₹ 60 crore per Bn)	300.00

1	2	3
27.	Enhance rate of remuneration to SPO's from ₹ 3,000 p.m. to ₹ 6,000 p.m.	450.00
	TOTAL	5263.00
<b>(G) Ministry of Road Transport and Highways</b>		
28.	Projects proposed to be taken up under Bharat Mala for Length of about 105 kms covered under tourist connectivity	2700.00
29.	Zozila Tunnel	9090.00
30.	Kargil-Zanskar (2 Lane PS + Major Bridges)	4200.00
31.	Srinagar-Shupiyan-Quazigund (2-Lane PS + Major Bridges)	1800.00
32.	Jammu-Akhnoor-Poonch	5100.00
33.	Chenani-Sudhmahadev-Goha	2100.00
34.	Construction of Tunnels at Lachulunga pass and Tanglang pass	5000.00
35.	Construction of Semi Ring Road in Jammu	1400.00
36.	Construction of Semi Ring Road in Srinagar	1860.00
37.	Construction of double lane road Batote-Kishwar-Sinthanpass-Ananatnag (NH-1B, now NH-244)	130.00
38.	Udhampur-Ramban Road (km 67 to 89, 130 to 151)	2137.00
39.	Ramban-Banihal Road (Jammu and Kashmir) (km. 151.000 to km. 187.00)	2169.00
40.	4-laning of Srinagar-Banihal Section of NH-1A (km 187 to km 189.350 and km 220.7 to 286.11)	735.00
41.	4-laning of Quazigund-Banihal Section of NH-1A (km 189.350 to km 204.7) (Tunnel Project 8.45 km and 0.69 km length-2-lane)	1386.00
42.	4-laning of Chenani-Nashri Section of NH-1A (km 89 to 130) (Tunnel project-9 km long tunnel-2 lane)	781.00
43.	4-laning of Jammu-Udhampur section of NH-1A (km 15 to 67)	83.00
	TOTAL	40671.00

1	2	3
<b>(H) Ministry of New and Renewable Energy</b>		
44.	Generation–Solar: Two Pilot Projects of 20MW each in Leh and Kargil	250.00
45.	Solar off-Grid Home System/Street Light	100
46.	Small Hydro–Preparation of DPRS and Implementations/installations of SHP Projects	2000.00
TOTAL		2350.00
<b>(I) Ministry of Power</b>		
47.	Distribution: Special Assistance for augmentation of Infrastructure for distribution systems including capital cities, tourist destinations. (excludes normal entitlement of Jammu and Kashmir State for DDUGJY and IPDS)	3790.00
48.	Distribution : Advance technology interventions: Smart grids and Smart meters	105.00
49.	Pakal Dul Project subject to environmental clearance (4x250 = 100MW)-Jammu and Kashmir Share	4153.00
50.	Price escalation under PMRP-2004 project on Transmission and Distribution network	195.00
51.	Srinagar Leh 200 KV Transmission Line	1115.00
TOTAL		9358.00
<b>(J) Ministry of Rural Development</b>		
52.	Stepping up efforts under HIMAYAT Scheme, 1,00,000 youth to be trained in self employment through placement linked scheme over 5 years	250.00
TOTAL		250.00
<b>(K) Ministry of Textiles</b>		
53.	Undertaking the Pashmina Promotion Programme	50.00
TOTAL		50.00
<b>(L) Ministry of Tourism</b>		
54.	Development of Tourism in the State (₹ 400 crore for 5 yrs.) New Projects:	2000.00

1	2	3
55.	Construction of Government Tourist assets <i>in lieu</i> of damaged/destroyed assets	100.00
56.	12 Development Authorities, 3 Tourism Circuits, Setting up of 50 Tourist villages proposed under PMRP 2004 and Conservation of Wular Lake	141.00
TOTAL		2241.00
<b>(M) Ministry of Urban Development</b>		
57.	AMRUT	744.00
58.	Smart Cities Mission	500.00
59.	Swachh Bharat Mission	193.00
60.	Balance Central Share liability of ongoing JnNURM projects for the State of Jammu and Kashmir	163.00
TOTAL		1600.00
<b>(N) Ministry of Water Resources</b>		
61.	Plan for comprehensive Flood Management of River Jhelum and its tributaries	1178.00
62.	Plan for comprehensive Flood Management of River Jhelum and its tributaries	280.00
TOTAL		1458.00
<b>(O) Ministry of Sports and Youth Affairs</b>		
63.	Support for Sports infrastructure, facilities of coaches/Trainers/Furniture/Competitions/Incentives/prize money	200.00
TOTAL		200.00
GRAND TOTAL		80068.00

#### **Action plan to curb naxal problem**

3749. SHRI RANVIJAY SINGH JUDEV: Will the Minister of HOME AFFAIRS be pleased to state whether Naxal problem has become a major problem in the country and what is Government's plan of action to curb this problem?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HANSRAJ GANGARAM AHIR): Since 2013, there has been decline in LWE violence by 7% (1136 to 1048) and 30% (397 to 278) in resultant deaths. This is